



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/263/2023	SHREE SAI ROLLING MILLS (INDIA) LTD. AND ANR. Versus NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. (NEDFI) AND 3 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	
ADMISSION				
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	WA/342/2019 FIXED	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM
	WITH I.A.(Civil)/3966/2019 in WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM
	WITH WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2)

	WITH I.A.(Civil)/3981/2019 in WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	GA, MIZORAM
5	WP(C)/3241/2019 FIXED	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A. R. TAHBILDAR, R-4 MR. M SHARMA
6	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
7	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
8	WP(C)/7338/2021 FIXED	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
9	ITA/13/2022 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL MR. S SARMA	MR. S MITRA MR A K BORO
10	ITA/16/2022 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED....b	MR. S C KEYAL	MR. S MITRA MR A K BORO
	WITH I.A.(Civil)/3314/2022 in ITA/16/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	
11	WA/142/2022 FIXED	SHARDA LUNKAR Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R4) MR. S CHETIA (r-2,3) MR H GUPTA ASSTT.S.G.I.
12	WA/167/2022 CAVT. NO.05232/022, FIXED, CAVT./523/2022, WITH LCR	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
13	WA/265/2022 FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS. E	DR. A SARAF MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	ASSTT.S.G.I.
14	WITH WA/11/2020	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR P P SARMA MR. R SHARMA	ASSTT.S.G.I. SC, CUSTOMS
	WITH I.A.(Civil)/2414/2022 in WA/11/2020	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR. R SHARMA	ASSTT.S.G.I.
15	WA/285/2022 CAVT. NO.08972/022, FIXED, CAVT./897/2022	THE UNION OF INDIA AND 2 ORS. Versus DR. N SAHEWALLA AND COMPANY PVT. LTD. AND 2 ORS.	MR. S K MEDHI	MR G N SAHEWALLA MR M SAHEWALLA FOR CAVEATOR
16	WA/393/2022 FIXED	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS. A	MR H K DAS MR. R K TALUKDAR MR. U PATHAK	GA, ASSAM SC, SAD SC, FINANCE

17	WP(C)/4815/2022 FIXED	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP
18	WP(C)/7498/2022 FIXED	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
19	WA/1/2023 FIXED	THE UNION OF INDIA AND 3 ORS Versus GOLDEN TOBACCO LIMITED	MR. S C KEYAL ASSTT.S.G.I.	MS M HAZARIKA MR. A J SAIKIA MR D KHAN
20	Mat.App./3/2023	VED RATNA MEHRA Versus KHUSHBOO AGARWAL @ KHUSHBOO AGARWAL MEHRA	MR. S SHARMA MS. P TALUKDAR	MR B K JAIN
	WITH			
21	Mat.App./4/2023	OLIVIA MAZUMDAR Versus ANANTA CHAKRABORTY .	MR D C K HAZARIKA MS J KALITA	
	WITH			
22	Mat.App./5/2023	JITENDRA KUMAR NATH Versus DIPA NATH	MR G BHARADWAJ MR B DEORI	
23	WA/7/2023	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
		ORDERS		
24	MC/235/2015 FIXED, WITH WA SL. NO./238408/2014, WP(C)/5869/2011 (D/O) in WP(C)/5869/2011	THE UNION OF INDIA and 4 ORS, Versus ON THE DEATH OF MANOJ KR. ROY, HIS LEGAL HEIRS BHAUMATI ROY	C.G.C. MS.R GOSWAMI	MR. K R PATGIRI MS. U HAZARIKA
25	I.A.(Civil)/1057/2018 FIXED ON 17.01.2023 in Mat.App./18/2018 WITH Mat.App./18/2018	MAYENGBAM SHYAMANAND Versus SMT. ALEMLA IMTI LONGKUMAR	MR. S BORTHAKUR MR. V RAJKHOWA MR. J ABBAS	
	WITH			
26	WA/212/2019 FIXED	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY (A- 22) MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD (A-22) MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
	WITH			
27	WP(C)/4328/2021	NIYAMAT ALI AND 88 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR H R A CHOUDHURY MR. A R TALUKDAR	GA, ASSAM SC, REVENUE SC, FOREST
28	Cont.Cas(C)/378/2020 FIXED	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
	WITH			
29	Cont.Cas(C)/182/2021	SMTI SUNITA TOMDEN AND 5 ORS Versus ARUN KUMAR AND 2 ORS	MR. T T TARA MR. A T TARA	MR. S ROY (R-3) MR. M H LASKAR (R-3) MR M HOSSAIN (R-3)
30	I.A.(Civil)/551/2020 FIXED in Mat.App./608/2020	SMTI. BORNALI GOGOI Versus SRI PRANABJYOTI GOGOI	MR. L K BORAH MR. J PAWE	

	WITH Mat.App./608/2020 (Filing Number)	SMTI. BORNALI GOGOI Versus SRI PRANABJYOTI GOGOI		
31	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
32	Mat.App./26/2022 FIXED, WITH LCR	AMARJYOTI KAKOTY Versus DR. PRIYANKY BORDOLOI	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	
	WITH I.A.(Civil)/2356/2022 in Mat.App./26/2022	AMARJYOTI KAKOTY Versus PRIYANKY BORDOLOI	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	
33	Mat.App./34/2022 FIXED, WITH LCR	ANIL KUMAR SARMA Versus LILA DEVI	MS. S KANUNGOE	MR. N K KALITA
	WITH I.A.(Civil)/2989/2022 in Mat.App./34/2022	ANIL KUMAR SARMA Versus LILA DEVI	MS. S KANUNGOE	
34	WA/281/2022 FIXED	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
35	WA/337/2022 CAVT. NO.11122/022, FIXED, CAVT./1112/2022 (D/O)	AFIYA BEGUM LASKAR AND 28 ORS Versus THE STATE OF ASSAM AND 12 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR B D DAS SC, PNRD GA, ASSAM MR H I CHOUDHURY FOR CAVEATOR
36	I.A.(Civil)/2604/2022 FIXED in WA/10074/2022	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
	WITH WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS. E	MR. P K ROYCHOUDHURY	
37	I.A.(Civil)/3094/2022 FIXED in WA/161/2022	ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM ASSTT.S.G.I.
	WITH WA/161/2022	PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	WITH I.A.(Civil)/1549/2022 in WA/161/2022	PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
38	I.A.(Civil)/3465/2022 FIXED in WA/5121/2022	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR.	MR. D NATH	MR. P K ROYCHOUDHURY (r-1,2) MR H I CHOUDHURY (r-1,2) MR. N G KUNDU (r-1,2) MR G DEKA (r-1,2) MS. P UPAMANYU (r-1,2)
	WITH WA/5121/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR. B		

	WITH I.A.(Civil)/3667/2022	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR.	MR. D NATH	MR H I CHOUDHURY MR. H I CHOUDHURY
39	Review.Pet./5/2023 WITH WP(C)/4611/2020 (D/O)	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus UNION BANK OF INDIA AND 4 ORS. SANATAN DAS Versus CHAMPA DAS	MS. M DEV MS. R. ENGJAIFI S RABHA MR. D J NATH	SC, UBI
40	I.A.(Civil)/113/2023 in Mat.App./15857/2022	SANATAN DAS Versus CHAMPA DAS .. A	MR. B K BHAGAWATI MR B S DEKA MR H PARASAR	
	WITH Mat.App./15857/2022 (Filing Number)	SANATAN DAS Versus CHAMPA DAS .. A	MR. B K BHAGAWATI	
41	I.A.(Civil)/124/2023 in WA/11431/2022	THE UNION OF INDIA AND 5 ORS Versus MUKUL DAS.	MR. A K DUTTA	
	WITH WA/11431/2022 (Filing Number)	THE UNION OF INDIA 5 ORS Versus MUKUL DAS. F	MR. A K DUTTA	
HEARING				
42	WP(C)/3590/2018 FIXED	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
43	WA/73/2019 FIXED, WITH WP(C)/5581/2013 (D/O)	THE STATE OF ASSAM Versus MD HUSSAIN ALI	MR. H RAHMAN,ADDL. A.G.ASSAM. MR. B J GHOSH, ADDL. S.G.A.ASSAM.	MR R ISLAM MR. N DEKA MD R ISLAM MR D N SARMA S K DAS
44	WA/72/2022 FIXED	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS. A	MR. R DHAR MR M DEY MR M DEY	MS H AHMED (R-5) MR F KHAN (R-5) MR U CHAUDHURY (R-5) MS BISMITA BARMAN (R-5) GA, NAGALAND MR. N MOZHUI (R-5)
	WITH I.A.(Civil)/2376/2021 in WA/72/2022	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS.	MR R DHAR MR M DEY	GA, NAGALAND
45	WA/226/2022 FIXED	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM MR. S D PURKAYASTHA (r-6) MS. S PHUKAN (r-6)

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023

12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./2/2023	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	
2	Arb.P./4/2023	M/S MAHASHAKTI INFRASTRUCTURE Versus PURVASHI OIL AND GAS LIMITED	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	
3	Arb.P./5/2023	BHARTIA DOOARS (JV) AND 2 ORS Versus UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
ADMISSION				
4	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
ORDERS				
5	Review.Pet./4/2023 WP(C)/1630/2019 (D/O)	THE STATE OF ASSAM Versus SIMANTA DAS AND 4 ORS	MR. B CHOUDHURY MR P NAYAK	MR D N BHATTACHARYYA
HEARING				
6	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
7	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7902/2022 FIXED	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. D P BORAH MR B PAUL	GA, ASSAM SC, BTC SC, PWD
2	WP(C)/8132/2022 B/O	PADUMI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, IRRIGATION
3	WP(C)/8231/2022 FIXED	SUCHITRA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. A M KHAN MR T T MONI	GA, ASSAM
4	WP(C)/8305/2022 CAVT. NO.14722/022, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP GA, ASSAM MR. M ALOM FOR CAVEATOR
5	WP(C)/8314/2022 FIXED	DHRUBAJYOTI MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MS D DAS	GA, ASSAM SC, GMC
6	WP(C)/256/2023	MONOJ KUMAR GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, HEALTH
7	WP(C)/257/2023	GOBINDA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. R M CHOUDHURY	SR. GA, ASSAM
8	WP(C)/262/2023	PALLAB JYOTI ROY AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M A CHOUDHURY MR. N ISLAM MS TH A DEVI R KR DAS	DY.S.G.I.
9	WP(C)/265/2023	DR MINKU PROTIM DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND ANR	MR B SINHA MD H R AHMED MR. S I MANDAL	SC, HEALTH
10	WP(C)/267/2023	NIRU KALITA AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU	MR. M SHARMA (SC, UNION BANK)

11	WP(C)/275/2023	KABITA ADHIKARY MONDAL Versus THE STATE OF ASSAM AND 12 ORS	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM
12	WP(C)/278/2023	DIPANKAR GHOSH Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	SC, FOREST
13	WP(C)/286/2023	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, INDUSTRIES AND COMMERCE
14	WP(C)/290/2023	MYSTICA DOROTHY BORONGA Versus THE STATE OF ASSAM AND 2 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM
ADMISSION				
15	WP(C)/170/2020 FIXED	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
16	WP(C)/3406/2020 WITH LCR, FIXED	THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI. Versus KAKUMONI BHUYAN AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR S CHAKRABORTY
17	WP(C)/1278/2021 FIXED	RAJ KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. M H TALUKDAR (R NO.5) SC, AGRI. DEPARTMENT SC, FINANCE
WITH				
18	WP(C)/2417/2021	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT
WITH				
	I.A.(Civil)/940/2021 in WP(C)/2417/2021	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
19	WP(C)/5531/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
20	WP(C)/6817/2021 FIXED	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
ORDERS				
21	Cont.Cas(C)/455/2022 FIXED	GOPICHAND BHAGAT Versus MUKUL KUMAR SAIKIA AND ANR	MR B P BORAH	MR J CHUTIYA (R-2) MS. S KEMPRAI (R-2)
22	Cont.Cas(C)/464/2022 FIXED	AMBIKA DAS Versus MUKUL KUMAR SAIKIA, ACS AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR J CHUTIYA (R-2) MS. S KEMPRAI (R-2)
23	I.A.(Civil)/2168/2022 FIXED in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
WITH				
	WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r- 5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/130/2022 B/O	MAHADI ALAM AND 10 ORS Versus JAGADISH MISHRA	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUÉ	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN
2	WITH WP(C)/6736/2021	MAHADI ALAM AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. B SARMA (r-2) SC, HEALTH
MOTION				
3	Cont.Cas(C)/652/2022	BIPIN CHANDRA DAS Versus SMTI. BIJOYA CHOUDHURY	MR. M KHAN MR A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU
4	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED Versus PROF. PRATAP JYOTI HANDIQUÉ AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
5	WITH WP(C)/9075/2019	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
	WITH I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. Versus REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
6	WITH WP(C)/8006/2022	DR. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C

7	WP(C)/4553/2022	RATNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN T TIMUNGPI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4562/2022	RINKU KEOT Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5418/2022	RAJIB KUMAR JHA Versus THE STATE OF ASSAM AND 5 ORS	MR A SHARMA	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5636/2022	SANDIPAN PURKAYASTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. M LASKAR	SC, SEC. EDU. GA, ASSAM
11	WP(C)/5704/2022	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
12	WP(C)/6639/2022	MAHIBUR RAHMAN Versus THE COMMISSIONER AND SPL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
13	WP(C)/6936/2022	JAYED MD SAHA ALAM LASKAR @ JOYED MAHAMMED SAHA ALAM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, FINANCE DEPTT.
14	WP(C)/7494/2022	SMT. KANIKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S UPADHAY MR. M SHARMA	SC, ELEM. EDU SC, BTC
15	WP(C)/7692/2022	AFZAL HOSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU
16	WP(C)/7826/2022	SAMINA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
17	Cont.Cas(C)/32/2023	MASUMA AHMED Versus SURANJANA SENAPATI	MR. M R KHANDAKAR	
18	Cont.Cas(C)/33/2023	SHAJAHAN ALI MONDAL Versus SURANJAMA SENAPATI, ACS	MR. D A KAIYUM MR. M S MONDAL	
19	Cont.Cas(C)/35/2023	SUDIPTA SWAMI Versus DR BIJOYA CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	
20	WP(C)/236/2023 FIXED	SUMITRA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. R J SARMA	SC, ELEM. EDU SC, SSAM
21	WITH WP(C)/271/2023	SITA DEVI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. R J SARMA	SC, ELEM. EDU SC, SSA
22	WP(C)/255/2023	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
23	WP(C)/280/2023 B/O	LARLIE BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	GA, ASSAM SC, BTC
24	WP(C)/287/2023	SAMSUL HUDA Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA MS A M DCOSTA	SC, EDU SC, FINANCE DEPTT.
ADMISSION				
25	Review.Pet./165/2018 WP(C) 2629/17 WP(C) 559/17(BOTH D/O)	SMTI DIPANJALI BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, SEC. EDU. MR H SARMA (R-6 & 7) MS. N M DEKA MS. N DEKA (R-6 & 7)

26	WP(C)/4346/2019 FIXED	UTTAM KUMAR SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MS B MAJUMDER	MR A R BHUYAN (R-6) MR B SINHA MR. S R BORUAH (GA, ASSAM, R-3) J. KASHYAP MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT., R-1,2,3,4)
	WITH I.A.(Civil)/2323/2021 in WP(C)/4346/2019	UTTAM KUMAR SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MS B MAJUMDER	MR B SINHA MR. S R BORUAH (GA, ASSAM, R-3) SC, EDU
27	WP(C)/3475/2020 FIXED	MRIDU JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH	SC, HIGHER EDU MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI
28	Review.Pet./4/2021 WP(C)/3695/2020 (D/O)	UNION OF INDIA AND 7 ORS. Versus GEEP INDUSTRIES (INDIA) PVT. LTD.	SC, GST MR. S C KEYAL	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA
29	WP(C)/1964/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
30	WP(C)/4221/2021 FIXED	JITUMONI KUMAL Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR. N K KALITA MR J P KACHARI	SC, SEC. EDU.
31	WP(C)/5721/2021 B/O	PRODIP KUMAR RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM MR. R ISLAM (R6) MR T T MONI (R6)
	WITH WP(C)/5796/2022	RAJIB LOCHAN ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR D C NATH MR. R ISLAM MR T T MONI	SC, ELEM. EDU MR. S H RAHMAN (r-7) MR. M R KHANDAKAR (R-6) GA, ASSAM MR. D A KAIYUM (r-7) MR. S. R. BARUAH MR. M S MONDAL (r-7)
33	WP(C)/5881/2021 CAVT. NO.07552/021, B/O	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, SEC. EDU. MR. A K DUTTA FOR CAVEATOR
34	WP(C)/1692/2022 B/O	AYESHA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/2153/2022	RIAZ AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/2295/2022	TAYABUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
37	WP(C)/1703/2022 B/O	AKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM

38	WP(C)/1832/2022 B/O	TRIPURESH TRIPATHI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	MR. S.M.T CHISTI, SC, SEC. EDU DEPTT. GA, ASSAM
39	WP(C)/2740/2022 FIXED	CHITTA RANJAN SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM
40	WP(C)/5077/2022 FIXED	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. MR. N SARMA (R-4) MR. S SUTRADHAR (R-4)
41	WP(C)/6104/2022 CAVT. NO.09852/022, WITH LCR, FIXED	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
42	WP(C)/6459/2022 B/O	DR. ANIRVANA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM MS S DASGUPTA (r-5,6)
ORDERS				
43	WP(C)/1623/2021 PART-HEARD	RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MRS. D DAS BARMAN (GA, ASSAM, R-3) MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) MR. S M T CHISTIE (SC, EDUCATION DEPT., R- 1,2,4,5)
WITH				
	I.A.(Civil)/2859/2022 in WP(C)/1623/2021	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS	MR. D DEKA	SC, ELEM. EDU MR. B K DAS MR H GOGOI
44	WP(C)/2371/2017	ABDUS SALAM SK and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.R ISLAM MR A R BHUYAN	MR. M K MISRA (R7,R8) MR. M MAHANTA (R7,R8) MR. P K MUNIR (R7,R8) SC, SECONDARY EDUCATION SC, SSA
45	WP(C)/5776/2019	TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA
46	WP(C)/6071/2019	CHANDAN SIAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H RAHMAN MRS. S BORPATRA GOHAIN MR I HASIEB	SC, HIGHER EDU
47	Review.Pet./61/2020 WP(C) 286/2016 WP(C) 7560/2003 WP(C) 3861/2004 WP(C) 1622/2003 (ALL D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
48	WP(C)/3619/2020	MAITRAYEE CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
49	WP(C)/3648/2020	MD. MAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DEKA MR. M DAS	SC, SEC. EDU. MR. P HAZARIKA MR. H S BORAH SC, BTC
50	Cont.Cas(C)/477/2021 B/O	SMTI. TAPASI NATH Versus (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
51	Review.Pet./30/2022 WP(C)/5069/2021 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM

52	Review.Pet./85/2022 WP(C) 3393/2013(D/O)	SMTI BONTI BORAH AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU MR B D DAS GA, ASSAM G UDDIN MS ANNA K P MS. P ADHIKARI MS. G BORAH
WITH				
53	Review.Pet./72/2021	THE PRINCIPAL CUM MEMBER SECRETARY OF CATHOLIC MISSION LP/ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MRS R DEKA G UDDIN MS ANNA K P	SC, ELEM. EDU GA, ASSAM MR. P D NAIR (r-7,8) MR G ALAM (r-7,8) MS J KHANOM (r-7,8) MR. H ROHMAN (r-7,8) S R A NASER (r-7,8)
WITH				
54	WP(C)/98/2022	PRANJIT HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR M R ADHIKARI MS. G BORAH MS S AHOM MS S P CHETRY	SC, ELEM. EDU GA, ASSAM G UDDIN G UDDIN MS ANNA K P MS ANNA K P SC, FINANCE
55	Cont.Cas(C)/141/2022 WITH WP(C)/630/2021(D/O) FIXED	URMILA DEVI Versus SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	SC, HIGHER EDU MR. K GOGOI MR S DAS SC, HEALTH AND F W SC, FINANCE DEPTT.
56	Cont.Cas(C)/225/2022 B/O	DIPALI PATHAK Versus M S MANIVANNAN AND ANR	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI (R-1) MR S DAS
57	Cont.Cas(C)/434/2022 FIXED	MOMTAZ BEGUM Versus DR. BIJOYA CHOUDHURY, ACS AND 4 ORS.	MR. A DEKA	MR S M T CHISTIE MR S M T CHISTIE
58	Cont.Cas(C)/499/2022 B/O	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING
CAUSELIST DATED 02-01-2023 TO
03-03-2023(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./11/2023	KANAK BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A J DAS MR P DEKA MR. R DE	PP, ASSAM
2	I.A.(Crl.)/24/2023 in Crl.A./10/2023	L. INAOCHA SINGH Versus THE STATE OF ASSAM AND ANR.	MS. J PAUL MR. T PRADHAN	PP, ASSAM
	WITH Crl.A./10/2023	L. INAOCHA SINGH Versus THE STATE OF ASSAM AND ANR.	MS. J PAUL MR. T PRADHAN	PP, ASSAM
ORDERS				
3	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
4	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM
5	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MR. S K GOSWAMI (r-8) MR. M MORE (r-2,4) MR. N D SARMA (r-2,4) MR. R SHARMA (r-8) MR. P K SHARMA (r-2,4) SC, FOREST

6	PIL/70/2021 FIXED	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, FOREST SC, BTC
7	W.P.(CrI.)/6/2022	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
8	WITH W.P.(CrI.)/1/2022 WITH SCANNED COPY OF SCANNED DIARY	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
9	W.P.(CrI.)/11/2022	KARIM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	GA, ASSAM
10	PIL/17/2022 FIXED	MONOJ HAZARIKA AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. K H CHOUDHURY	ASSTT.S.G.I. SC, FOREST
11	CRL.A(J)/24/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	DIPAK URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
12	PIL/47/2022 FIXED	RAJAT BORTHAKUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MR. S SHARMA MR R YASIN MS D DEVI	MR S N SARMA SENIOR ADVOCATE (r-5) GA, ASSAM MR. K KALITA (r-5)
13	PIL/56/2022 FIXED	JYOTIRMAJ JANA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM R SARMAH (R8) MR H K NATH (R8) MR J BORAH (R8) SC, REVENUE
14	PIL/69/2022 FIXED	JOYDEB DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R K D CHOUDHURY MS. L DEVI MR. S BIKASH	GA, ASSAM SC, AFDC
15	CrI.A./262/2022 WITH OFFICE NOTE	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN	MR. K A MAZUMDER (R-2) MR A HAI (R-2) M. ROBBANI (R-2) PP, ASSAM
	WITH I.A.(CrI.)/633/2022 in CrI.A./262/2022	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN	PP, ASSAM
16	CrI.A./265/2022 WITH OFFICE NOTE	HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. M KALITA	PP, ASSAM
	WITH I.A.(CrI.)/639/2022 in CrI.A./265/2022	HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS	PP, ASSAM
17	CrI.A./275/2022 WITH OFFICE NOTE, LCR 5 FILES	NURAL ISLAM @ NURUL ISLAM. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/658/2022 in CrI.A./275/2022	NURAL ISLAM @ NURUL ISLAM. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

18	CrI.A./295/2022 WITH OFFICE NOTE WITH I.A.(CrI.)/708/2022 in CrI.A./295/2022	MOHAN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
19	Cont.Cas(C)/631/2022	KANCHAN NESSA Versus DIGANTA BARAH	MR. M R KHANDAKAR	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI
20	I.A.(CrI.)/702/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A(J)/98/2022 WITH CrI.A(J)/98/2022	SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	MS B R A SULTANA (R2) PP, ASSAM
21	I.A.(CrI.)/745/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./309/2022 WITH CrI.A./309/2022	SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	MS B R A SULTANA (R2) PP, ASSAM
21	I.A.(CrI.)/745/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./309/2022 WITH CrI.A./309/2022	MD. RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS M. RAHMAN MS. A MESEN	MR A N AHMED (R2) PP, ASSAM
22	I.A.(CrI.)/799/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A(J)/95/2022 WITH CrI.A(J)/95/2022	MD. RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
22	I.A.(CrI.)/799/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A(J)/95/2022 WITH CrI.A(J)/95/2022	MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
		MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Cont.Case(Cri)(Suo Moto)/1/2022 FIXED	XXX Versus IN RE - UTPAL GOSWAMI	SC, GHC	RESPONDENT IN PERSON
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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
2	Cont.Cas(C)/722/2022 FIXED	KASHEMA BIBI Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
3	Cont.Cas(C)/723/2022 FIXED	ROFIQ UDDIN Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
4	Cont.Cas(C)/726/2022 FIXED	UMMOR ALI Versus DIBAKAR NATH AND ANR	MR. L R MAZUMDER MR. A ISLAM	
5	WP(C)/7041/2022	ABDUR RASHID Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, REVENUE
6	WP(C)/20/2023 CAVT. NO.14232/022,	NURE ALIMUN NESSA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MRS. S ROY	MR R GHATAK (r-6 to 10) GA, ASSAM MR S MUKTAR (r-6 to 10) SC, REVENUE
7	Cont.Cas(C)/34/2023	BIRENDRA SINGH AND 32 ORS Versus AJAY KUMAR VERMA	MR. S B PRASAD	
8	Cont.Cas(C)/36/2023	JAMALUDDIN MONDOL Versus DIBAKAR NATH , IAS	MR. R ISLAM MR T T MONI	
9	WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
10	WP(C)/221/2023 B/O	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
11	WP(C)/259/2023 B/O	HYDROJEN MUCHAHARY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE

12	WP(C)/260/2023	NURAL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR Z RAHMAN	GA, ASSAM
13	WP(C)/261/2023	KALYANI PHOOKAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S KALITA MR. S KAKATI MR P DAS	GA, ASSAM
14	WP(C)/264/2023	BIDHAN GOGOI AND ANR Versus OIL INDIA LTD AND 3 ORS	B J BAROOAH MR. M B U AHMED	SC, OIL
15	WP(C)/273/2023	SAHIDUL ALAM BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS. A DEKA	GA, ASSAM DY.S.G.I. SC, FOREST
16	WP(C)/276/2023	TAME KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	DY.S.G.I.
17	WP(C)/277/2023	AFSAR ALI SK AND 119 ORS Versus THE STATE OF ASSAM AND 12 ORS	MD H R AHMED MD S A MONDAL	GA, ASSAM SC, PWD SC, REVENUE
18	WP(C)/281/2023	M/S SANJIV SUN MOTOR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R S MISHRA MR. A BORUA	SC, FINANCE AND TAXATION
19	WP(C)/282/2023	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, FOREST SC, REVENUE
20	WP(C)/284/2023	STATE BANK OF INDIA Versus CONSUMER GRIEVANCES REDRESSAL FORUM	MS S CHAKRABORTY	SC, APDCL
21	WP(C)/288/2023	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, REVENUE
22	WP(C)/293/2023	MD. SHAHALOM HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	GA, ASSAM
23	WP(C)/294/2023	DIPAK KUMAR BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC. CO. OP.
24	WP(C)/296/2023	JOYDEEP SHOW Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. K P PATHAK MS. P ADHIKARI Mr. A Baruah	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
25	I.A.(Civil)/108/2023 B/O in WP(C)/5702/2022 WITH WP(C)/5702/2022	SUDIPTO SEKHAR PAUL Versus PRINCIPAL SECRETARY OF THE GUARDIAN MINISTER OF DIST. AND ANR. SUDIPTO SEKHAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. B DEORI MR G BHARADWAJ MR P C GOSWAMI MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR G N SAHEWALLA GA, ASSAM MR G N SAHEWALLA (r-5) GA, ASSAM MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS T J SAHEWALLA (r-5) SC, EXCISE DEPTT.
ADMISSION				
26	WP(C)/350/2022 B/O	PARTHA KUMAR NATH Versus THE UNION OF INDIA AND ANR	G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	ASSTT.S.G.I.
27	WP(C)/1749/2022 B/O	BIJOY KRISHNA DAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	MR H R A CHOUDHURY (r-6) GA, ASSAM MR F U BARBHUIYA (r-6) MR. M A CHOUDHURY (r-6) MS S DAS (r-6)

28	WP(C)/1796/2022 FIXED	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ (r-3,4) MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4)
29	WP(C)/3478/2022 FIXED	M/S MANARANJAN BRAHMA ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS (B)	MR. N J KHATANIAR	SC, BTC
30	WITH WP(C)/3626/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WATER RESOURCE SC, BTC
31	WITH WP(C)/3627/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WATER RESOURCE SC, BTC
32	WITH WP(C)/3629/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC
33	WP(C)/3688/2022 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
34	WP(C)/3712/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
35	WP(C)/3849/2022 B/O	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
36	WITH WP(C)/4394/2022	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
37	WP(C)/3946/2022 B/O	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
38	WP(C)/5593/2022 B/O	RUPJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR M Z SHAH MR A S SK	SC, P H E
39	WP(C)/5599/2022 B/O	ARUNUDOY SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR M Z SHAH MR A S SK	MR B GOGOI (R. No. 7) SC, P H E
40	WP(C)/6366/2022 B/O	DEBEN CHANDRA DAS @ DEBENDRA CH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, PWD SC, REVENUE
41	WP(C)/7925/2022 FIXED	TNS EXPRESS PVT LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. N BARUAH	SC, GST GA, ASSAM MR. K GOGOI SC, TAXES
42	WP(C)/7938/2022 FIXED	MD. SALIM AHMED Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
43	WP(C)/7950/2022 FIXED	THEON PHARMACEUTICAL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	SC, HEALTH
44	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA

45	WP(C)/7984/2022 FIXED	ABCI INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY SC, NF RLY
46	WP(C)/8007/2022 FIXED	M/S ASSAM ELECTRIC STORE Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PWD
47	WP(C)/8317/2022 FIXED	KUSHAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE
48	WP(C)/8358/2022 FIXED	PORASH JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS	GA, ASSAM
49	WP(C)/54/2023 FIXED	M/S SHREE GANESH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY	SC, HEALTH
ORDERS				
50	Review.Pet./158/2022 WP(C)/3394/2018 (D/O), FIXED	GAJEN DAS AND 6 ORS . Versus INDIAN BANK 2 ORS .	MR S CHAKRABORTY	MS S CHAKRABORTY (1,2,3)
51	WP(C)/4839/2022 B/O	RAJESH PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
52	WP(C)/7717/2022 B/O	M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST
53	WP(C)/8281/2022 WP(C) 8736/2019(D/O), FIXED	M/S SALESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR S KHOOND MR D J MEDHI	GA, ASSAM
WITH				
54	WP(C)/8310/2019	M/S. CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR D KALITA MS. A TALUKDAR	GA, ASSAM MS. M BHATTACHARYYA, ADDL. SR. GOVT. ADVOCATE
HEARING				
55	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023

16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/1344/2021 in WP(C)/4373/2020 WITH WP(C)/4373/2020	PRANJAL GOSWAMI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS. MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAZUMDAR MRS P RAI (R-15) Y SULTANA (R-14,15,16) MR P KOULI MR DEBA SARMAH MS N SHYAM	MR DEBA SARMAH GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
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ADMISSION

2	WP(C)/5724/2017	AJANTA MAHANTA and 73 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. D SWAMI MD. ASLAM	MR. B D DAS, SR. ADV. MR. T J MAHANTA (SC, AEGCL, R-5) MRS. R DEKA (R-4) MR. H K SARMA (R-4) MS. P BHATTACHARYA (SC, AEGCL, R-5) MR. K D SARMA (SC, APDCL) MR. A BORUA (SC, AEGCL, R-5) MS K. PHUKAN (SC, AEGCL, R-5) SR. SC, APGCL (R-4)
3	WP(C)/6490/2017	ANANTA PRASAD Versus THE STATE OF ASSAM AND 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.R RAHMAN	GA, ASSAM MR.H K DAS SC, GHC

4	WITH WP(C)/6492/2017	ANJUMA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR.D DAS MR.B J TALUKDAR MR.R RAHMAN	GA, ASSAM
5	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
6	WP(C)/1014/2020 FIXED	LENIN HUSSAIN Versus MAHMUD AL HASAN AND 5 ORS.	MS. D MUSAHARY MR D KALITA	GA, ASSAM MR. S U AHMED (R1) MR. ATIULLAH HAWARI (R1)
7	WP(C)/2570/2020 B/O	HITENDRA KR. DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
8	WP(C)/2774/2020 FIXED	ANUPAMA BUJOR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR A NATH MR. A K AZAD MR. N J MEDHI	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
9	WP(C)/3180/2020 B/O	DHARANI ALIAS DHARANIDHAR BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION
10	WP(C)/213/2021 FIXED	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS
11	WP(C)/675/2021 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. M K MAJUMDAR MR. R DUBEY MR. K GOGOI (CGC) SC, A A I
12	WP(C)/949/2021	MD. SAJID ANSARI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE
13	WP(C)/3349/2021	MARAMI SAUD Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
14	WP(C)/3898/2021 FIXED	BOBI GOWALA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI	GA, ASSAM SC, AG SC, PWD
15	WP(C)/5345/2021 WP(C) 5331/2021(D/O), FIXED	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
16	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
17	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
18	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM

19	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
20	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
21	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
22	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
23	WP(C)/7343/2021 FIXED	CHALNGAIZUOL KHAWBUNG Versus THE UNION OF INDIA AND 3 ORS	MRS. R RONGMEI MR. R DHAR	MR. S K MEDHI (r-1,2) MR. U K GOSWAMI (C.G.C) MR. A L MANDAL (r-3,4) ASSTT.S.G.I.
24	WP(C)/367/2022 CAVT. NO.00322/022, WITH CAVT. NO. 32/2022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
25	WP(C)/1113/2022 FIXED	MD. TAJID ALI BEPARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, P AND R.D. SC, FINANCE
26	WP(C)/2150/2022	HALADHAR HALOI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
27	I.A.(Civil)/3118/2022 FIXED in WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
	WITH WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	MR. P BHOWMICK MRS R DEKA SC, APDCL
	WITH I.A.(Civil)/950/2021 in WP(C)/3756/2019	BHUBAN CHANDRA GOGOI Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
28	WP(C)/3734/2022 B/O	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
29	WITH WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM

30	WITH WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
31	WITH WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
32	WITH WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
33	WITH WP(C)/3937/2022	PRASANTA NEOG AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
34	WITH WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
35	WITH WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
36	WITH WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
37	WITH WP(C)/5425/2022	MD. AMIJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
38	WITH WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
39	WP(C)/3838/2022	DR. PRABHAS CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R M DEKA MR. D J DAS	SC, AG SC, HEALTH
40	WP(C)/4031/2022 FIXED	RUPANGSHU NATH Versus THE UNION OF INDIA AND 4 ORS	MR. S NATH MR J DAS	ASSTT.S.G.I.
41	WP(C)/4480/2022 FIXED	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
42	WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM
43	WP(C)/5206/2022 B/O	ANIL DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. Y S MANNAN MR. S MUNIR MS N DEKARAJA	SC, GMC
44	WP(C)/6277/2022	MATHURA RABHA Versus UNION OF INDIA AND 3 ORS	MR H K DAS MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S S ROY ASSTT.S.G.I.
45	WP(C)/6608/2022	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM

46	WP(C)/7123/2022	BIKASH TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
47	WP(C)/7149/2022	GAUTAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
48	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
ORDERS				
49	WP(C)/1818/2017	KHANIN KAKATI and 5 ORS. Versus THE UNION OF INDIA and 11 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA	C.G.C. MR. D C BORAH(R- 1-10) ASSTT.S.G.I.
50	Cont.Cas(C)/261/2018	MAKANI DAS Versus MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MS N DAS	MR I AHMED
WITH				
51	WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE
52	WP(C)/2537/2018	CHANA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
53	Cont.Cas(C)/209/2019 B/O	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
WITH				
54	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
WITH				
55	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
WITH				
56	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
WITH				
57	Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
WITH				
58	Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
WITH				
59	Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
WITH				
60	Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
WITH				
61	Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
62	Cont.Cas(C)/427/2020 B/O	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)

63	Cont.Cas(C)/38/2021	DHANANJOY BARMAN Versus JISHNU BARUAH AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	MR. D SAIKIA (R-4) MR. D NATH (R-2,5,6) MS. N BORDOLOI (R-4) MR D KALITA (R-2,5,6)
64	Cont.Cas(C)/285/2021	SI(UB) HEMANTA TUMUNG Versus PUSHPRAJ SINGH, IPS	MR. B PHUKAN MR B KHAKHLARY	
65	Review.Pet./121/2022 IWITH WP(C)/2943/2019 (D/O)	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
66	I.A.(Civil)/42/2023 in WP(C)/8087/2022	BASHUDHAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD	GA, ASSAM
	WITH WP(C)/8087/2022	BASHUDHAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MD H ALI MR. P DEKA MR. M H ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/105/2023 B/O in WP(C)/7971/2022 WITH WP(C)/7971/2022	NAJMIN BEGUM Versus MANJU BEGUM AND 5 ORS MANJU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM MR. A C SARMA MR. K N CHOUDHURY (r-6) SC, P AND R.D. GA, ASSAM MR. J PATOWARY (r-6) MR. D J DAS (r-6) N GAUTAM (r-6) MR. R DUBEY SC, A S E C
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3678/2022 in WP(C)/993/2022 WITH WP(C)/993/2022	ABDUL MALEK TALUKDAR AND 15 ORS. Versus THE STATE OF ASSAM AND 6 ORS. ABDUL MALEK TALUKDAR AND 15 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM SC, P AND R.D. GA, ASSAM
3	I.A.(Civil)/22/2023 in Cont.Cas(C)/527/2019 WITH Cont.Cas(C)/527/2019	M/S. JOGANIAR Versus ANURAG GOEL, IAS AND ANR. M/S. JOGANIAR Versus ANURAG GOEL, IAS	MR. D GOGOI MR. D GOGOI MR. S BARTHAKUR	MR. D P BORAH MR. D SAIKIA MR. D P BORAH
4	I.A.(Civil)/44/2023 in Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND 7 ORS	MR. M BISWAS MS M DAS	

	WITH Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
ADMISSION				
5	WP(C)/6342/2018 FIXED	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
6	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
7	WP(C)/7457/2018 B/O	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
8	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
9	WP(C)/4634/2020 with WP(C)/7659/2001 (D/O), FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
10	WP(C)/6150/2021	M/S SUBH TRADERS Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
11	WITH WP(C)/6112/2021	M/S JAI SHAKTI TRADING Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
12	WITH WP(C)/6504/2021	M/S HIRALAL JAISWAL Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB

13	WP(C)/6279/2021 FIXED	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. K GOSWAMI (R 5) MR. R BORPUJARI (R 2) MR. B J TALUKDAR (R 1, 3, 4) SC, REVENUE ADDL. SR. GA, ASSAM SC, FINANCE
	WITH			
14	WP(C)/6281/2021	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-1,3,4) MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-5) MR. R BORPUJARI (SC, FINANCE DEPT., R-2)
15	WP(C)/6280/2021 B/O	M/S BADRI RAI AND CO. Versus UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. S K MEDHI (R-1) ASSTT.S.G.I. SC, IIT (R NOS. 2 and 3)
16	WP(C)/6646/2021	SILCHAR WHOLESALE COOPERATIVE STORES LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM
17	WP(C)/7200/2021 B/O	HAKIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR I S MAZUMDAR	GA, ASSAM MR. A GANGULY (R-3) MR. A DUTTA (R-3)
18	WP(C)/190/2022	PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. B D KONWAR SR. ADV. MRS J M KONWAR MRS R DEKA MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1236/2022 in WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA	MR. K SINGHA	GA, ASSAM
	WITH I.A.(Civil)/2140/2022 in WP(C)/190/2022	SATYAM CONSORTIUM PVT. LTD. Versus PRATIBHA KALITA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B D KONWAR SR. ADV. GA, ASSAM SC, REVENUE
19	WP(C)/1786/2022 B/O	KRISHNA MOHAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P KAKATI, SC, WATER RESOURCES DEPTT. (RESPONDENTS) SC. WATER RESOURCE DEPTT.
20	WP(C)/4457/2022	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI MR. P P DUTTA (R-6) MR T GOGOI (R-6) MS P SARMA (R-6) ASSTT.S.G.I.
21	WP(C)/4574/2022 B/O	JIYARUL RAHMAN AND ANR Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
22	WP(C)/6026/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)

23	WITH WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
24	WP(C)/6525/2022 FIXED	M/S BARMAN TRADE AGENCY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
25	WP(C)/6571/2022 CAVT. NO.10572/022, FIXED, WITH CAVT NO. 1057/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
	WITH I.A.(Civil)/3292/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM
26	WP(C)/6814/2022	SHIBU DEB NATH Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM
27	WP(C)/6909/2022	M/S NOBLE AGENCY Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM SC, REVENUE
28	WP(C)/7037/2022 B/O	JALAL AHMED Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD APDCL AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, APDCL
29	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
30	WITH WP(C)/7645/2022	PARESH KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
31	WP(C)/7940/2022 FIXED	SURAJIT BARMAN Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
32	WITH WP(C)/6175/2022	PALLAB KUMAR PANDIT Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST MR. S K MEDHI (R1) ASSTT.S.G.I.
33	WITH WP(C)/6178/2022	NASREEN HUSSAIN Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
34	WP(C)/7994/2022 FIXED	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
35	WP(C)/8080/2022 FIXED	JETHMAL CHORARIA Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	SC, PWD

ORDERS

36	WP(C)/5528/2012 FIXED	M/S TANTIA CONSTRUCTIONS LTD. and ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY and 3 ORS	MR.S CHAMARIA MR.M PHUKAN MS. N UPADHYAY MR. A I Ali MR.S CHANDA	MS.M HAZARIKA GA, ASSAM SC, G M D A
37	I.A.(Civil)/2038/2017 in L.A. APP. SL. NO. 286762	UNION OF INDIA. Versus SRI BASANTA DAS @ HIRA and 3 ORS.	MS.M CHATTERJEE MS.M ACHARYYA SC, NF RLY MS.U CHAKRABORTY	
38	I.A.(Civil)/3390/2017 in LA.App./274121/2016 WITH LA.App./274121/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus GAGAN BAISHYA and 3 ORS, AIRPORT AUTHORITY OF INDIA Versus SRI GAGAN BAISHYA and 5 ORS	MR.H NATH MR.P BORAH MR.S BORTHAKUR MR. P K BORAH MR.S BORTHAKUR	
39	WP(C)/7657/2019 FIXED	BINA SHEEL Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
40	Cont.Cas(C)/583/2020 WITH WP(C)/1036/2020 (D/O), FIXED WITH	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
41	Review.Pet./37/2022 CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. Versus BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
42	Cont.Cas(C)/315/2021 FIXED	AMILA BIBI @ OMINA BIBI Versus M S MANIVANNAN, IAS AND ANR	MD. I H KHAN MR K ISLAM	MR. D SAIKIA (R1) MS. B S GOYAL (R-2) MR. J HANDIQUE (R1) MR. R BORPUJARI (R1) MR. A J HAZARIKA (R-2) MS. N BORDOLOI (R1) MS. N RAJMEDHI (R-2) MS. P N SUMI (R-2)
43	WP(C)/639/2021 B/O	FULBAR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM
44	WP(C)/943/2021 B/O	NAZIMA AKTER SIRAJI Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. A K SAIKIA MS. A LALA (R-8,9,11 TO 15)
45	Cont.Cas(C)/19/2022 FIXED	MANORANJAN BRAHMA Versus SHANTANU GOTAMARE, IAS AND ANR.	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
46	Cont.Cas(C)/21/2022 FIXED	MANORANJAN BRAHMA Versus SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA MR. B CHOUDHURY MR P NAYAK
47	Cont.Cas(C)/22/2022 FIXED	MANORANJAN BRAHMA Versus SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
48	Review.Pet./157/2022 with WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
49	Cont.Cas(C)/226/2022 B/O	SMTI. BHAGYABATI TUMUNG AND 12 ORS Versus GAURI SANKAR DAS, ACS AND ANR	MR I HAQUE	MR D KALITA (R-2) MR. D NATH (R-2)
50	WP(C)/1768/2022 FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R-7,8,10 TO 15)

51	I.A.(Civil)/2019/2022 FIXED, with LCR in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
		M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	MR. R BARUAH (r-1) S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
52	I.A.(Civil)/2123/2022 in WP(C)/2956/2022 WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE
		CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
53	I.A.(Civil)/3063/2022 FIXED in WP(C)/2639/2014 WITH WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
		SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
54	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
55	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM
56	I.A.(Civil)/3088/2022 in WP(C)/5812/2022 WITH WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR F KHAN	GA, ASSAM SC, FOREST SC, REVENUE
		MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C SC, REVENUE SC, FOREST
57	I.A.(Civil)/3139/2022 in WP(C)/5924/2022 WITH WP(C)/5924/2022	PULEN HALOI Versus THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
		PULEN HALOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE

58	WITH WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, WATER RESOURCE MR H AGARWAL MR J SINGH MS. D BRAHMA
	WITH I.A.(Civil)/3141/2022 in WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. Versus THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. GA, ASSAM MR R KALITA SC, FINANCE MR H AGARWAL SC, REVENUE MR J SINGH SC, WATER RESOURCE
59	WITH WP(C)/5897/2022	SARAT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, WATER RESOURCE MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA
	WITH I.A.(Civil)/3140/2022 in WP(C)/5897/2022	SARAT KALITA Versus THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. GA, ASSAM MR R KALITA SC, WATER RESOURCE MR H AGARWAL SC, REVENUE MR J SINGH SC, FINANCE
60	WITH WP(C)/5971/2022	RAJIB KR. DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL SC, WATER RESOURCE MR J SINGH MS. D BRAHMA
	WITH I.A.(Civil)/3138/2022 in WP(C)/5971/2022	RAJIB KR. DEKA Versus THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. GA, ASSAM MR R KALITA SC, WATER RESOURCE MR H AGARWAL SC, REVENUE MR J SINGH SC, FINANCE
61	WITH WP(C)/5982/2022	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, WATER RESOURCE MR H AGARWAL MR J SINGH
	WITH I.A.(Civil)/3142/2022 in WP(C)/5982/2022	PRADIP RAJBANGSHI Versus T THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. GA, ASSAM MR R KALITA SC, FINANCE MR H AGARWAL SC, REVENUE MR J SINGH SC, WATER RESOURCE
62	I.A.(Civil)/3271/2022 in WP(C)/6024/2022	RAJDHAR MANDAL AND 9 ORS. Versus CHAUKAT ALI AND 18 ORS.	DR. B AHMED SC, CO OP MR. A K AZAD GA, ASSAM MR. S A SIKDER MR R BARUAH MR N HAQUE
	WITH WP(C)/6024/2022	CHAUKAT ALI AND 6 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BORUAH SC, CO OP GA, ASSAM
63	WP(C)/3391/2022 CAVT. NO.05222/022,	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY SC, CO OP MR. A B T HAQUE MR. S ROY (r-6) MR. M H LASKAR (r-6) M. HOSSAIN (r-6) FOR CAVEATOR
64	I.A.(Civil)/3861/2022 FIXED ON 18/01/2023 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA Versus AMAR CHAND BAKLIWAL .	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI
	WITH Cont.Cas(C)/603/2019	SUMATI KUMAR SURANA AND ANR. Versus AMAR CHAND BAKLIWAL	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI

WITH
I.A.(Civil)/3862/2022
in Cont.Cas(C)/603/2019

ON THE DEATH OF SUMATI KR SURANA MR S SANCHETI
HIS LEGAL HEIR RAHUL KUMAR SURANA

Versus

AMAR CHAND BAKLIWAL.

SANJEET KUMAR DAS

Versus

THE HINDUSTAN PETROLEUM
CORPORATION LIMITED AND 7 ORS

MR B D DAS
MR H K SARMA
B B HUSSAIN

MR G N SAHEWALLA (r-5
to 7)
S N SARMA (R-4 to 7)
MR. M J BARUAH (R-3)
MR. S S ROY
MR. K KALITA (r-5 to 7)
MR. K KALITA (r-5 to 7)
MS B MAJUMDER (R-3)
MS. M NEOG (R-3)

65 WP(C)/5308/2022

66 WP(C)/5410/2022
B/O

GOHIN DAS
Versus
THE STATE OF ASSAM AND 8 ORS

MR G N SAHEWALLA
MRS. S S BAWARI
MR. A CHETIA
MS. S. TODI
MR H K SARMA

SC, P AND R.D.
GA, ASSAM

67 Review.Pet./7/2023
with WP(C)/7215/2018 (D/O)

THE STATE OF ASSAM AND ANR.
Versus
BOBBY DEKA AND 16 ORS.

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./181/2023	KHONDAKAR HABIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./188/2023	PRANAB JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
3	Bail Appln./190/2023 B/O	BABUL RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
4	Bail Appln./194/2023	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
5	Bail Appln./195/2023	RATAN DAS Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
6	Bail Appln./198/2023 B/O	WASIMA ISLAM SARKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
7	Bail Appln./200/2023	JAMSER ALI @ MD JAMSHER ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
8	Bail Appln./202/2023	A HAKIM Versus THE STATE OF ASSAM	MR. N UDDIN MR S K CHHETRY	PP, ASSAM
9	Bail Appln./207/2023	ABDUL JABBAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
MOTION				
10	Crl.Pet./1350/2022 FIXED	CHAMPAK DUTTA Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM

11	Crl.Pet./23/2023 FIXED	JENIFA KHATUN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN R I MONDAL	PP, ASSAM
12	Crl.Pet./38/2023	GOKUL KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. N DUBEY B R BRAHMA MS. M DAIMARY	PP, ASSAM
13	AB/133/2023	MD. ABDUL HOQUE Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. N GOSWAMI	
14	AB/135/2023	FULCHAN ALI @ FULSAN ALI Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
15	AB/137/2023	PAPU ALI AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
16	AB/146/2023	NURAL AMIN @ MOSADDIN AND 3 ORS. Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND	PP, ASSAM
17	AB/147/2023	NOSIR UDDIN BARBHUIYA @ NOSIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
18	AB/150/2023	ANUPAM KHANIKAR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./1249/2022 FIXED	ABDUS SELIM @ SELIM UDDIN Versus THE STATE OF ASSAM AND ANR	MS. S PHUKAN	MR. M HUSSAIN (R-2) MS G SWAMI (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2312/2022 FIXED	KANU DEV Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
21	Bail Appln./3335/2022 WITH LCR , FIXED	AFJAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
22	Bail Appln./3486/2022 FIXED	MERRION REGON Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
23	Bail Appln./3499/2022 WITH LCR, FIXED	NOMSER ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
24	Bail Appln./3521/2022 WITH OFFICE NOTE	TIKENDRA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. B N DEKA	PP, ASSAM
25	Bail Appln./3529/2022 FIXED	NARAYAN BORA @ JITU BORA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
26	Bail Appln./3646/2022 FIXED	SEKENDER ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS K BHATTACHARYYA	PP, ASSAM
27	Bail Appln./3661/2022 FIXED	KALU ALI Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM PP, ASSAM
28	Bail Appln./3664/2022 FIXED	RUP KHAN @ RUPA KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
29	Bail Appln./3666/2022 FIXED	JAHAN UDDIN MIA @ JAHAN UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

30	Bail Appln./1/2023 FIXED	NUR HOSSEN Versus THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
31	Bail Appln./10/2023 FIXED	DIPAK KAKATI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	Bail Appln./17/2023 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
33	Bail Appln./32/2023 FIXED	MOSSABBIR ALOM @ MOSABBIR ALOM Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
34	Bail Appln./55/2023 FIXED	FOZAL HOQUE@FOZOL HOQUE Versus THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
35	Bail Appln./70/2023 FIXED	KOBIR MIAH Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
36	Bail Appln./131/2023 FIXED	DIGANTA MADHAB BARUAH Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	PP, ASSAM

BAIL HEARING

37	AB/2605/2022 FIXED	MONIKA BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
38	AB/3019/2022 FIXED	SIRAJUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
39	AB/3180/2022 FIXED	JATIN DAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
40	AB/3211/2022 FIXED	RANJIT KHERUWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
41	AB/3289/2022 FIXED	JAHIDUL ALI @ JAHIDUL HOQUE Versus THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
42	AB/3435/2022 FIXED	ASKAR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
43	AB/3496/2022 FIXED	DHARMENDRA KUTUM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
44	AB/3502/2022 FIXED	ESTAQUE ALI AHMED Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
45	AB/3521/2022 FIXED	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	PP, ASSAM
46	AB/3555/2022 FIXED	MONOWAR HOSSEN AND 3 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
47	AB/3614/2022 FIXED	MANOJ BORDOLOI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
48	AB/3615/2022 FIXED	BIJAY SINGH AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS S N KHANDAKAR MR. M A LASKAR	PP, ASSAM

49	AB/3616/2022 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
50	AB/3617/2022 FIXED	ALIM UDDIN @ BAHAR UDDIN Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
51	AB/3635/2022 FIXED	HAJRAT ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
52	AB/3666/2022 FIXED	YAKUB ALI AND 9 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
53	AB/3668/2022 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
54	AB/3697/2022 FIXED	MOTIOR RAHMAN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
55	AB/3719/2022 FIXED	RAJESH KRO AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
56	AB/3733/2022 FIXED	ALIM UDDIN TAPADAR Versus THE STATE OF ASSAM	G UDDIN MR. A UDDIN MS. P ADHIKARI	PP, ASSAM
57	AB/3736/2022 FIXED	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
58	AB/3737/2022 FIXED	MD. HAFIJ ULLAH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	PP, ASSAM
59	AB/3805/2022 FIXED	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. A SARMA MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
60	AB/3808/2022 FIXED	MAYNAL HOQUE AND 12 ORS Versus THE STATE OF ASSAM	MR A K DAS J. AKTAR	PP, ASSAM
61	AB/3829/2022 FIXED	MUZAHAR ALI @ MOZAHAR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S A MONDAL	PP, ASSAM
62	AB/3840/2022 FIXED	ABED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
63	AB/2/2023 FIXED	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MR RITURAJ TIWARI	PP, ASSAM
64	AB/100/2023 FIXED	PAPU KONWAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5238/2014	SATYA NARAYAN SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	GA, ASSAM MS.S KHANIKAR MR.R M DEKA SC, REVENUE AND DISASTER MANAGEMENT DEPT, (MR. R. BORPUJARI) MRSA VERMA MR.N KHATANIAR
2	WP(C)/786/2015	PORITOSH BHORODWAJ Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	GA, ASSAM(R1-3) MR.R SARMAR-4 MR.P P BARUAH(R-4) MR.U B SARMA(R-4) MS.J DEKA(R-4) MR.G MISHRA(R-4) ASSTT.S.G.I.(R-5)
3	WP(C)/241/2021	PRAVEEN KUMAR GUPTA Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. P P DAS MR. S BORUAH	SC, IRRIGATION SC, FINANCE
4	WP(C)/3946/2021	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
5	WP(C)/6149/2021	DEONIS KERAKETA Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
ORDERS				
6	WP(C)/469/2021	SAFURUDDIN AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM MR. N ISLAM (R-10) MS TH A DEVI (R-10) MR. T N SRINIVASAN (R-10)
7	WP(C)/742/2021	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)
8	WP(C)/4045/2021	SHAJEDA KHATUN Versus THE STATE OF ASSAM AND 13 ORS.	MR. J KALITA MR D KALITA MR B HAZARIKA	SC, PNRD GA, ASSAM MR. S ISLAM (R-8 TO 14) MR A HAWARI (R-8 TO 14) MR M MONDAL (R-8 TO 14)

WITH
I.A.(Civil)/2158/2021
in WP(C)/4045/2021

MOZAMMAL HOQUE AND 6 ORS.

Versus

SHAJEDA KHATUN AND 7 ORS.

PRAHLAD SINGH GUJRAL

Versus

THE UNION OF INDIA AND 10 ORS.

MR. S ISLAM (R-8 TO 14)

SC, P AND R.D.

GA, ASSAM
MR D KALITA

MR. S C KEYAL (REGIONAL
DIRECTOR OF COMPANY
AFFAIRS, NORTH EASTERN
ZONE, R-2,3)

MR. B DEKA
ASSTT.S.G.I.

GA, ASSAM

9 WP(C)/6470/2021

JITENDRA KUMAR JAIN

Versus

THE STATE OF ASSAM AND 7 ORS

MR. N N JHA

MR. M BERIA

MR. K CHOUDHURY

MR M U KHAN

MS M SAHOO

10 WP(C)/6686/2021

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Crl.Pet./609/2020 (AT 10:30 AM)	ANJUMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM
MOTION (BA)				
2	Bail Appln./183/2023	PABITRA NARZARY AND 2 ORS Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
3	Bail Appln./184/2023	RAJKUMAR MANDAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	PP, ASSAM
4	Bail Appln./185/2023	FURKAN ALI AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR	PP, ASSAM
5	Bail Appln./187/2023 B/O	DAORAO DEKHREB NARZARY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
6	Bail Appln./191/2023	PORBAT ALI @ PARBAT AL I@ PARBAT ALI SHEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
7	Bail Appln./192/2023	AZIZ KHAN Versus THE STATE OF ASSAM	MR. D K JAIN	PP, ASSAM
8	Bail Appln./196/2023	MD HAFZUR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM
9	Bail Appln./206/2023	KHAGESWARI BORAH AND ANR. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
MOTION				
10	Crl.Pet./32/2023	AJMATH ALI Versus KUTUB UDDIN BARBHUIYA	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	

11	Crl.Pet./33/2023	RABBUL ALI @ RABBUL ALAMIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
12	Crl.Pet./35/2023 B/O	UTPAL BORA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
13	Crl.Pet./36/2023	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
14	Crl.Pet./37/2023 B/O	ADHIR CHANDRA GHOSH AND 2 ORS Versus ANUPAMA GHOSH	MRS. S ROY	
15	AB/134/2023	MUNNA KUMAR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM
16	AB/140/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MR K J SAIKIA	PP, ASSAM
17	AB/141/2023	DIPU KARMAKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS MR A Z HUSSAIN	PP, ASSAM
18	AB/142/2023	IBRAHIM KHALILULLAH Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
19	AB/144/2023	LAISHRAM LADU SINGH Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM
20	AB/145/2023	AINUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
21	AB/149/2023	KALIPUDDIN SHEIKH Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2501/2022 WITH LCR, OFFICE NOTE, FIXED	UTTAM RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	MS. A BEGUM (R-2) PP, ASSAM
23	Bail Appln./2507/2022 WITH LCR, OFFICE NOTE, FIXED	MOHAMMAD RAQIBUDDIN @ RAQIBUDDIN Versus THE UNION OF INDIA	MR. J ABBAS MR S T ADNAN	SC, DRI
24	Bail Appln./2535/2022 FIXED	ARIF SAIFI Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
25	Bail Appln./2536/2022 WITH LCR, FIXED	VASIM KHAN @ WASIM KHAN Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
26	Bail Appln./2593/2022 WITH LCR AND OFFICE NOTE, FIXED	ARUP BARMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
27	Bail Appln./2730/2022 WITH LCR AND OFFICE NOTE, FIXED	SHAJIT MIAH Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
28	Bail Appln./2778/2022 FIXED	MD. HANNAN ALI Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
29	Bail Appln./2785/2022 WITH OFFICE NOTE, FIXED	KARPU SK Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM

30	Bail Appln./2787/2022 WITH LCR, FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
31	Bail Appln./2996/2022 WITH LCR, FIXED	SHARUN KHAN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	MR. S C KEYAL, SC, NCB PP, ASSAM
32	Bail Appln./3028/2022 FIXED	SRI DEEPAK @ DIPU SRIVASTAV Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
33	WITH Bail Appln./3065/2022	SRI RAJU @ BABATU DEURI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
34	Bail Appln./3071/2022 WITH LCR AND OFFICE NOTE, FIXED	MONOWAR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
35	Bail Appln./3297/2022 WITH LCR AND OFFICE NOTE, FIXED	MD. BASHIR KHAN Versus THE STATE OF ASSAM	MS. SOMILA	PP, ASSAM
36	Bail Appln./3329/2022 WITH LCR AND OFFICE NOTE, FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
37	Bail Appln./3368/2022 WITH LCR, FIXED	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
38	Bail Appln./3456/2022 WITH OFFICE NOTE, FIXED	NUR MAHAMMAD SK Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
39	Bail Appln./3465/2022 FIXED	TINGMON KONYAK Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
40	Bail Appln./3593/2022 FIXED	JOYNAB KHATUN @ JAYNAB KHATUN Versus THE STATE OF ASSAM	MR J HUSSAIN MR. A H MULLA MR. L HUSSAIN	PP, ASSAM
41	Bail Appln./3653/2022 FIXED	LITON MIAH Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR RITURAJ TIWARI	PP, ASSAM
42	Bail Appln./8/2023 WITH LCR, FIXED	JAAN MONI BORAH @ BORA Versus THE STATE OF ASSAM	MR S DEKA MS. C TALUKDAR	PP, ASSAM
43	Bail Appln./60/2023 FIXED	SAHIL ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
44	Bail Appln./118/2023 FIXED	MOHIBUL RAHMAN @ LOVLU Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
BAIL HEARING				
45	AB/2838/2022 FIXED	JAHANGIR ALOM KHAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
46	AB/2906/2022 FIXED	NAZMUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	M ALAMGEER (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
47	AB/3116/2022 FIXED	MAINUL ISLAM @ MAINUL HAQUE Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

48	AB/3577/2022 FIXED	AZIM UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
49	AB/3586/2022 FIXED	DHANANJAY BORO Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P H. DAIMARY	PP, ASSAM
50	AB/3646/2022 FIXED.	AMIR HUSSAIN@MD. AMIR KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/5/2023	GANGADHAR SARMA@GANGADHAR JOSHI Versus MD HABIBUR RAHMAN	MR. A SARMA MR. R DEY	
ADMISSION				
2	MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. A R AGARWALA MR. S ROY (R2) MR. M H LASKAR (R2) MS. R LAILA MD. K ALI
	WITH I.A.(Civil)/3822/2022 in MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA	
3	CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)
	WITH I.A.(Civil)/2091/2021 in CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	

4	MFA/123/2022	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL KARIM and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.I A TALUKDAR(r-1)
	WITH MC/14/2022 in MFA/123/2022	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL KARIM and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.I A TALUKDAR(r-1)
5	FAO/2/2023	SUBRATA DEB NATH Versus RITA DAS AND 2 ORS.	MR P DEKA MR. N N JHA MR. B BORAH	
6	RFA/4/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus JAYANTA PRASAD SARMA AND ANR	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	
	WITH I.A.(Civil)/136/2023 in RFA/4/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus JAYANTA PRASAD SARMA	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	
7	MACApp./14/2023 WITH LCR	NATIONAL INSURANCE CO. LTD Versus MRS NEHA AGARWALLA and 5 ORS	MR. K K BHATRA MR. K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI	MS. M CHOUDHURY (R4)
	WITH I.A.(Civil)/127/2023 in MACApp./14/2023	NATIONAL INSURANCE CO. LTD. Versus MRS. NEHA AGARWALLA and 5 ORS,	MR. K K BHATRA MR. K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI	MS. M CHOUDHURY (R4)
	WITH			
8	MACApp./848/2018	NATIONAL INSURANCE CO. LTD Versus MRS. NEHA AGARWALLA and 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI MRS. A BORAH	MR. S DUTTA(R-4) MS. N MODI(R-4) MS. M CHOUDHURY(R-4) MR. C SHARMA(R-4) MS. P DOWERAH(R-4) MS. S THAKURIA MR. SIDHANT DUTTA(R-4)
9	MACApp./16/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY Versus BINA DEVI CHANDGOTHIA AND 2 ORS .	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/130/2023 in MACApp./16/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus BINA DEVI CHANDGOTHIA AND 2 ORS .	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
10	MACApp./17/2023	DEBAJIT DUTTA @ DEBOJIT Versus RAJIB DUTTA AND 2 ORS.	MR. K R BORA	
11	MACApp./18/2023	LAKHESWAR DEKA AND ANR. Versus GEETA DAS AND ANR.	MR. R GOSWAMI	
12	MACApp./19/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus DALJIT KAUR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./20/2023	MISS SIMI PAUL AND 2 ORS Versus UNION OF INDIA AND 2 ORS	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	DY.S.G.I.
14	MACApp./21/2023	MAHALAYA DAS @ MAHYALIA DAS Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA MD. K ALI	

15	MACApp./22/2023	RABIKUL SHEIKH @ RAFIKUL SHEIKH AND 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS. FOR HEARING U/O XLI RULE II C.P.C.	MR. A R AGARWALA MR A AGARWALA	
16	RSA/197/2022 FIXED WITH I.A.(Civil)/1506/2022 in RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR. B D DEKA	
17	RSA/1/2023	BABUL MANDAL Versus GAUTAM KAR AND 2 ORS.	MR U DAS MS S BORO	
ORDERS				
18	RSA/88/2008 WITH MC/2168/2008 in RSA/88/2008	SMTI. MAJONI DUTTA Versus SMTI. ARUNA GOSWAMI and 10 ORS. MAJONI DUTTA Versus ARUNA GOSWAMI	MS. A BHATTACHARYYA MR. B M CHOUDHURY MR. P KALITA	MR. A DAS (R- 10) MR. S ISLAM (R- 10) MR. M ALI (R- 10) MR. S HOQUE (R- 10) MD. M U AHMED (R MR R BORAH (R- 10) MR.P KHATANIAR MR.K R SURANA
19	RSA/163/2013	ALI AKHTAR KHAN Versus LAKHWINDER SINGH	MR.R SARMA MR.P K DEKA MR.H DEKA MR.M HUSSAIN MS.A DEY	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR
20	MACApp./251/2015 WITH LCR WITH I.A./2459/2015 in MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3) MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
21	RSA/98/2016	SHRI RATAN DEB Versus SHRI MINTU DUTTA	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MS.A DEVI MR.S K GHOSH MS.F AHMED
22	RSA/128/2016	ON THE DEATH OF PLAINTIFF NO 1 NAMELY MOBARAK ALI HIS LEGAL HEIRS MD ABDUL SATTAR and 6 ORS Versus ON THE DEATH OF SIRAJ SEIKH @ SIRAJ UDDIN HIS LEGAL HEIRS MUSSTT. ROHIMA BEGUM WIFE and 5 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.P K ROY(R- 1-5) MR.S K CHAKRABORTY R-1-5 MRS A CHAKRABORTY(R-1-5) MS.M DUTTA(R- 1-5)
23	RSA/182/2016 CAVT. NO. 672/2016 WITH LCR	SRI JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR.P BORAH MR. S BISWAS	MR. T U LASKAR(R- 1-4) MR.N DHAR(R- 1-4) MR .B MALAKAR(R- 1-4) MRB PUSHILAL(R- 1-4) MS.S DASGUPTA(R- 1-4) MR.T C KHETRI FOR CAVEATOR
24	MACApp./41/2020 WITH LCR	SMT. KABEY TARANGPI and ANR, Versus MD. SHAJAHAN ALI and ANR	MR. M TALUKDAR MS. D KALITA	MR. R C PAUL MS M BHARATI

25	MACApp./54/2020 WITH LCR	SRI JOGANANDA DEURY Versus MAYNUL KHAN AND 2 ORS	MR. D J SARMA MS. C CHAKRABORTY	MR. A AHMED (R-1) U U KHAN (R-1)
26	Cont.Cas(C)/227/2021	JAGADISH PRASAD SAHU AND 3 ORS Versus BABUL GOGOI	MR. A GANGULY MR. A DUTTA	MR. N NATH MR N TALUKDAR MS N RABHA
27	WITH CRP(IO)/122/2019	JAGADISH PRASAD SAHU AND 3 ORS. Versus BABUL GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
28	MFA/18/2022 WITH LCR	UNION OF INDIA Versus GAURI DEY AND 2 ORS.	MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MS. SUDAKSHINA K. (R1 TO R3) MS. P BARUAH (R1 TO R3) MS T WAPANGLA
	WITH I.A.(Civil)/257/2022 in MFA/18/2022	UNION OF INDIA Versus GAURI DEY AND 2 ORS.	MR.S S SHARMA MRS. UMA CHAKRABORTY MS.L SHARMA MR.B J MUKHERJEE MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MS. A GUPTA MR. A K PURKAYASTHA MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR. S SHARMA MR.N I CHOWDHURY(R-1) MR.J RABHA(R-3)
29	MFA/109/2022 WITH LCR	G CHANDRAKALA AND ANR Versus THE UNION OF INDIA	MR. B C DAS MR D C K HAZARIKA MS J KALITA	MR. K GOGOI (C.G.C.) SC, NF RLY
30	RSA/126/2022	MUKLESUR RAHMAN KHAN Versus ABDUL ADUT	MR. A R SIKDAR MR N AHMED M M ZAMAN	MS. R CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY
31	Review.Pet./128/2022 in CRP/55/2021 (D/O), FAO/57/2019(D/O)	REETA DAS AND 2 ORS. Versus ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA
32	WITH Review.Pet./10287/2022 (Filing Number)	ARCHANA DAS Versus REETA DAS AND 2 ORS. F	MS S SHARMA	
	WITH I.A.(Civil)/2635/2022	ARCHANA DAS Versus REETA DAS AND 2 ORS.	MS S SHARMA	MR. A K RAY
33	RSA/140/2022	PARESH CH. DAS Versus TARUN DAS AND 6 ORS	MR. R K BHUYAN MR. M KASHYAP	MR P K KALITA (R1-R3) MR. K R BOROOAH MR. K R BOROOAH
34	Review.Pet./175/2022 in WP(C)/6721/2018 (D/O), WP(C) 3186/2013(D/O)	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
35	Cont.Cas(C)/279/2022	PRADIP CHANDRA DEKA Versus CHAMPAK DEKA	MR I RAFIQUE	MR. A PAUL
36	I.A.(Civil)/686/2022 in RSA/25/2001 (D/O) in RSA/25/2001	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	MR. SHEELADITYA
	WITH I.A.(Civil)/682/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/683/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	

	WITH I.A.(Civil)/684/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/688/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUST TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/690/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
37	I.A.(Civil)/1091/2022 B/O in MACApp./10030/2019 WITH MACApp./10030/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR	MR. S DUTTA MRS. S ROY MS. I DAS	MR A HUSSAIN MR. A T SARKAR
38	I.A.(Civil)/3052/2022 in RSA/90/2020 WITH RSA/90/2020	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
39	WITH Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA Versus JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
40	I.A.(Civil)/3833/2022 WITH LCR, B/O in MACApp./368/2019 WITH MACApp./368/2019	ON THE DEATH OF RAMU BHUMIJ Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 2 ORS.	MR. M DUTTA MR. A LAHKAR	MR. K K BHATTA
	WITH MACApp./368/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus ON THE DEATH OF RAMU BHUMIJ HIS LEGAL HEIRS (a) SRI RUHINI BHUMIJ AND 2 ORS.	MRS L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA MR J JOHN MR A TALUKDAR	
41	MC/1/2023 in RSA/102/2022(D/O) in RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
42	I.A.(Civil)/35/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		

	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	WITH I.A.(Civil)/37/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
	WITH I.A.(Civil)/39/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
43	I.A.(Civil)/63/2023 in RSA/28/2021	RABIA BEGUM Versus MINARA BEGUM LASKAR @ MINARA BEGUM AND 5 ORS	MR. A M BARBHUIYA	MS. R CHOUDHURY
	WITH RSA/28/2021	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R-1,2,3) MS A BEGUM (R-1,2,3)
44	I.A.(Civil)/72/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 8 ORS,	MR.Z HAMMAD MR. T U LASKAR (A1) R P SARMAH MR. N DHAR (A1) MR. B K SEN MR.A M BARBHUIYA D DOLEY MR F HAQUE MS. U BARUAH MS.F BEGUM MS. M MEDHI (A1) MR A HUSSAIN R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	WITH MC/2140/2012 in RSA/37/2011	SMT. SHYAMA RANI DAS AND 2 ORS. Versus GONESH CH. DEY and 8 ORS,	R P SARMAH D DOLEY R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	WITH MC/1045/2015 in RSA/37/2011	ON THE DEATH OF APPELLANT NO. 2 ATUL DAS, HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS Versus GONESH CH. DEY and ORS,	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S C KEYAL MR.P DAS MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/846/2018 in RSA/37/2011	GITESH CHANDRA DAS AND 6 ORS Versus ON DEATH OF GONESH CH. DEY HIS LEGAL HEIR SMT. ARATI RANI DEY AND 4 ORS	MRS. R DEVI	MS. F AHMED
	WITH I.A.(Civil)/69/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH

	WITH I.A.(Civil)/70/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/71/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/74/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 8 ORS,	MR. N DHAR	MR. S K GHOSH
	WITH I.A.(Civil)/75/2023 in RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 11 ORS,	MR. N DHAR	MR. S K GHOSH
45	WITH RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus SUBRATA DEY and 11 ORS,	MR.Z HAMMAD MR.R P SARMAH MR. B K SEN MR.A M BARBHUIYA MRS.R DEVI MR F HAQUE MS.F BEGUM MR A HUSSAIN	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH MC/380/2011 in RSA/38/2011	GITESH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S P CHOUDHURY
	WITH MC/381/2011 in RSA/38/2011	GITECH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS	R P SARMAH MR.D DOLEY R DEVI	S P CHOUDHURY N CHOUDHURY
	WITH I.A.(Civil)/152/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF RESPONDENTS NO.4 GONESH CH.DEY HIS LEGAL HEIRS SMT.ARATI RANI DEY and ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/533/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF GONESH CH.DEY HIS LEGAL HEIRS ARATI RANI DEY AND ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
46	I.A.(Civil)/111/2023 in MFA/15249/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI	
	WITH MFA/15249/2022 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY E	MR. A J SAIKIA	
	WITH I.A.(Civil)/15251/2022 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus RINA ROY E	MR. A J SAIKIA	
47	I.A.(Civil)/114/2023 in MACApp./289/2020	RAJU URANG AND ANR. Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR N C KALITA MS D N RABHA S I AKAND	
	WITH MACApp./289/2020 (Filing Number)	SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD		

	WITH I.A.(Civil)/9575/2022 (Filing Number)	SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD	MR N C KALITA	
	WITH I.A.(Civil)/116/2023	ON THE DEATH OF RAJIB URANG HIS LEGAL HEIR MONALISHA URANG AND ANR. Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR N C KALITA MS D N RABHA S I AKAND	
48	I.A.(Civil)/115/2023 in MACApp./8/2023	JUBARONJAN PHUKAN @ JUBARAN PHUKAN Versus PAHARI BARUAH AND 2 ORS.	MR. A R AGARWALA MS. D S NEOG	
	WITH MACApp./8/2023 (Filing Number)	JUBARONJAN PHUKAN @ JUBARAN PHUKAN Versus PAHARI BARUAH AND 2 ORS. F	MR. A R AGARWALA	
49	I.A.(Civil)/131/2023 in MACApp./8012/2022	RUBI CHETIA @ MOHAN Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R BORUAH	
	WITH MACApp./8012/2022 (Filing Number)	RUBI CHETIA @ MOHAN Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS (H)	MR. R BORUAH	
50	I.A.(Civil)/132/2023 in MACApp./14008/2022	ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./14008/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS. H	MS. R D MOZUMDAR	
51	I.A.(Civil)/140/2023 in MACApp./15024/2022	M/S NEW INDIA ASSURANCE CO. LTD. Versus DAYA BALA RAY AND ORS.	MR. K K BHATTA MS JONA TALUKDAR	
	WITH MACApp./15024/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus DAYA BALA ROY AND ORS . B	MR. K K BHATTA	
	WITH I.A.(Civil)/15027/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus DAYA BALA ROY AND ORS . B	MR. K K BHATTA	
		<u>STAY MATTERS</u>		
52	CRP(IO)/68/2021	ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY. HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN MAZUMDER AND 8 ORS.	MR. S D PURKAYASTHA	
53	Tr.P.(C)./80/2022	SMTI ANGSHUMALA KALITA Versus RITUPARNA MAHANTA	MR. S DEKA MR. B DUTTA MS. J BORO MR J DAS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN
54	Tr.P.(C)./101/2022	SMT. SANTI PRIYA BARUAH Versus MUKUT DAS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	MR. S BARMAN MR R DAS
55	CRP(IO)/236/2022	MD. ELAR HUSSAIN AND ANR Versus MUSSTT WAHIDA RAHMAN AND 6 ORS	MR. A R SHOME MR B PUSHILAL	MS S S ZIA (R1, R2, R4-R7)

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./769/2018	ASHOK SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S KALITA MR. A GANGULY MR T CHHETRI	MR. M R KHANDAKAR (R2) MR. M U MONDAL (R2) J ISLAM (R2) MS. K YASMEEN (R2) PP, ASSAM
	WITH			
2	Crl.Pet./1248/2018	RATAN DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
	WITH			
	I.A.(Crl.)/155/2019 in Crl.Pet./1248/2018	RATAN DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
3	Crl.Pet./1043/2019	MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	MS. A HUSSAIN MR R ISLAM PP, ASSAM
4	Crl.Pet./170/2020	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. N K KALITA (R2) MR. S DUTTA (R-2) MR D DEKA (R-2) PP, ASSAM
5	Crl.Pet./180/2022 WITH LCR 2 FILES, FIXED	POBITRA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
6	Crl.Pet./370/2022 WITH LCR 1 FILE	JITU BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
7	Crl.Pet./1083/2022 WITH LCR 7 FILES	GOUR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MD H R AHMED (r2) MD S A MONDAL (r2) PP, ASSAM
ORDERS				
8	Crl.Pet./118/2020	PRADIP KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA	PP, ASSAM

9	I.A.(CrI.)/273/2020 WITH LCR 5 FILES, FIXED in CrI.A./118/2010 WITH CrI.A./118/2010	BIPUL DAS Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	PP, ASSAM
10	CrI.Pet./7/2021	BIPUL DAS, Versus STATE OF ASSAM, KIRTI MOHAN PATOWARY Versus THE STATE OF ASSAM AND ANR	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA MR. S A HUSSAIN MR D J HALOI	PP, ASSAM PP, ASSAM
11	CrI.L.P./7/2022 WITH OFFICE NOTE in CrI.A./9783/2021 WITH CrI.A./9783/2021 (Filing Number)	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH		
12	CrI.Pet./20/2022 WITH LCR 1 FILE	LABA KANTA SAHARIA Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN	PP, ASSAM
13	CrI.L.P./35/2022 WITH OFFICE NOTE in CrI.A./4206/2022 WITH CrI.A./4206/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI	MR. D K KOTHARI MR P DAS MR P PRAWAR	MS R BARUAH
14	CrI.L.P./44/2022 in CrI.A./3999/2022 WITH CrI.A./3999/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI B LUCKY BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTHARI	MR. N H MAZARBHUIYAN MS. L WAJEEDA PP, ASSAM
15	CrI.L.P./45/2022 WITH OFFICE NOTE in CrI.A./5698/2022 WITH CrI.A./5698/2022 (Filing Number)	LUCKY BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS. B BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY	MS S S ZIA MS S S ZIA	
16	Review.Pet./149/2022 in MFA/15/2011(D/O), WITH LCR	BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY B M/S NORTH EAST IODISED SALT (P) LTD. Versus UNION OF INDIA.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. M U MAHMUD
17	CrI.Pet./155/2022 B/O	MONGAL SINHA Versus PULIN SINHA AND 8 ORS	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA MR. P DEKA MR. A CHETIA MR R HOQUE	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR S CHOUDHURY
18	CrI.A./278/2022 WITH LCR 6 FILES WITH I.A.(CrI.)/662/2022 in CrI.A./278/2022	MD. BABU ALI @ IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH	PP, ASSAM
19	CrI.Rev.P./393/2022 WITH LCR 4 FILES, B/O WITH I.A.(CrI.)/400/2022 in CrI.Rev.P./393/2022	BABU ALI @ IMRAN ALI Versus THE STATE OF ASSAM AND ANR. M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR. M K BORAH	PP, ASSAM
		M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN

20	Crl.Pet./560/2022 WITH LCR 2 FILES	ARUNA GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR R SENSUA MR D BORAH	PP, ASSAM
21	Crl.Pet./585/2022	DR. GARGA CHATTERJEE Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR A T M HUSSAIN MRS M ALOM MS N DEKARAJA	PP, ASSAM
22	I.A.(Crl.)/741/2022 WITH OFFICE NOTE, LCR 7 FILES, B/O in Crl.A./315/2022 WITH Crl.A./315/2022	KAPIL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
23	Crl.Pet./830/2022 WITH LCR 2 FILES	KAPIL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
24	Crl.Pet./883/2022 WITH LCR 1 FILE	BALARAM SHIL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. H A SARKAR	PP, ASSAM
25	Crl.Pet./897/2022 WITH LCR 2 FILES	DEEPIYOTI DAS @ DIGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
26	Crl.Pet./1201/2022 WITH LCR 3 FILES	ASHOK DUTTA Versus LILA DUTTA	MR H GUPTA MS. S CHOUDHURY	
27	Crl.Pet./1229/2022 WITH LCR 2 FILES, FIXED	NUR HUSSAIN @ SAH ALAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN	PP, ASSAM
28	Crl.Pet./1304/2022 FIXED	BIDYUT BHATTACHARJEE Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	PP, ASSAM
29	Crl.Pet./812/2018 WITH LCR 1 FILE, FIXED	GOOGLE INDIA PVT LTD Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	PP, ASSAM
<u>HEARING</u>				
29	Crl.Pet./812/2018 WITH LCR 1 FILE, FIXED	SIDDHARTHA DASGUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. S AHMED MR. S NEOGI	MR. B BARMAN (R2) PP, ASSAM
30	Crl.Pet./454/2020 WITH LCR 1 FILE, B/O WITH I.A.(Crl.)/504/2021 in Crl.Pet./454/2020	J SVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR A GOENKA (R2) PP, ASSAM
31	Crl.Rev.P./274/2021 WITH LCR 3 FILES, B/O	J SVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	
32	I.A.(Crl.)/572/2021 WITH LCR 4 FILES, FIXED in Crl.A./219/2021 WITH Crl.A./219/2021	AJOY DAS Versus THE STATE OF ASSAM AND ANR	MR R SENSUA MR S DAS MR D BORAH	MR S M BARUAH (r-2) MR S GOSWAMI (r-2) PP, ASSAM
33	I.A.(Crl.)/457/2022 FIXED in Crl.Rev.P./317/2022 WITH Crl.Rev.P./317/2022	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MS.D SAIKIA(LEGAL AID R-2) PP, ASSAM
		NIPUL OJAH Versus INUL OJAH	MR. S ALIM	R L CHUTIA
		INUL OJAH Versus NIPUL OJAH	MR. I CHOUDHURY R L CHUTIA	MR. S ALIM

STAY MATTERS

34	Crl.Pet./555/2013 WITH LCR 1 FILE	AMOD KR. SINGH Versus THE STATE OF ASSAM and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.L P SHARMA	PP, ASSAM
35	Crl.Pet./30/2022 WITH LCR 1 FILE	BILASH KUMAR SAHOO Versus TARUN DAS AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
36	Crl.Pet./85/2022 WITH LCR 2 FILES	BABLU KR. PRASAD Versus THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
37	Crl.Rev.P./324/2022 WITH LCR (ONE FILE).	ENFORCEMENT DIRECTORATE Versus GAUTAM KUNDU AND ANR	MR. R DHAR	MR. S BORTHAKUR (r-1,2) MR. I KALITA (r-1,2)
38	Crl.Pet./549/2022 WITH LCR 2 FILES	BIDYUT TAYENG Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P K BHUYAN	MR M CHETIA (R2) PP, ASSAM
39	Crl.Pet./617/2022	MUSST. KULSUMA BEGUM @ KULSUM BIBI Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA	PP, ASSAM
40	Crl.Pet./774/2022 WITH LCR 1 FILE	SANJAY RAJ SUBBA Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
41	Crl.Pet./865/2022	INNOVATIVE IDEALS AND SERVICES (INDIA) LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	PP, ASSAM
42	Crl.Pet./879/2022 WITH LCR 1 FILE	RAJU TIRKY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
43	Crl.Pet./987/2022 WITH LCR 2 FILES	DIDAR ALI Versus KARTAR SINGH AND 2 ORS.	MD. A SAHAD MR. M H ALI	PP, ASSAM
44	Crl.Pet./996/2022 AB 1422/2022(D/O), WITH LCR 1 FILE	MRINAL KALITA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL PP, ASSAM
45	Crl.Pet./1050/2022 WITH LCR 4 FILES	SURAJ NATH CHOUDHURY Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3801/2022 in WP(C)/5127/2021	KAMESWAR DEKA Versus MALAYA DEKA AND 7 ORS.	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	MRS A BUJARBARUAH SC, EDU
	WITH WP(C)/5127/2021	MALAYA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. N D BHUYAN (r-8) MS. S BHATTACHARYYA (r-8) MR P D BHUYAN (r-8)
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3737/2022 in WP(C)/6732/2019	BAPAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SUTRADHAR	SC, SEC. EDU.
	WITH WP(C)/6732/2019	BAPAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR. D THAKUR MR. A K DUTTA MR. S SUTRADHAR MR. S SHARMA MS. D DEKA MS. D DEKA	SC, SEC. EDU.
3	I.A.(Civil)/88/2023 in Cont.Cas(C)/537/2020	PRATIMA DAS Versus PREETOM SAIKIA AND 6 ORS	MR. R C SAIKIA	
	WITH Cont.Cas(C)/537/2020	PRATIMA DAS Versus PREETOM SAIKIA AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MR S DAS	
ADMISSION				
4	WP(C)/299/2015	MD. ABDUL ROFIQUE and 54 ORS, Versus STATE OF ASSAM and 3 ORS,	MR.C BARUAH MR.B CHOUDHURY MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, ELEMENTARY EDUCATION

5	WP(C)/454/2015	SRI SUSANTA BORAH and 13 ORS Versus THE STATE OF ASSAM and 2 ORS	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
6	WP(C)/548/2015	DIJU KUMAR NATH and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.C BORUAH MR.R K TALUKDAR MRR K NEOG	SC, ELEMENTARY EDUCATION(R1-R4)
7	WP(C)/190/2016	MD. ZAHED ALI and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
8	WP(C)/4655/2016	PABITRA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R K DUTTA MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION
9	WP(C)/5587/2016	SWAPNA BORAH and 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
10	WP(C)/6675/2016	RAUNAK HUSSAIN and 10 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.Y S MANNAN MR.S MUNIR MS.S GOHAIN	SC, ELEMENTARY EDUCATION
11	WP(C)/7471/2016	ATUL CHANDRA DAS Versus STATE OF ASSAM and 6 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION SC, BTC
12	WP(C)/1779/2017	HIRA GOGOI Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
13	WP(C)/2529/2017	HASEN ALI Versus THE STATE OF ASSAM and 3 ORS.	MR.B C DAS MR.U DUTTA	SC, ELEMENTARY EDUCATION
14	WP(C)/5004/2019	MRIDUL KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. MR J ABEDIN (r-5) MR. D K SARMAH MS. A TALUKDAR
15	WP(C)/1642/2020	SHANTA DEY AND AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, ELEM. EDU
16	WP(C)/2555/2020	SURESH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S MUKTAR(R 5 AND R6)
17	WP(C)/4500/2020	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, BTADC
18	WP(C)/578/2021	PRAN KRISHNA BARMAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR U SHARMA (SC, SECONDARY EDUCATION) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
19	WP(C)/865/2021	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 10 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. K R BORA (R-3,4,5,6)
20	WP(C)/3996/2021	MONOJ KUMAR TELI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
21	WP(C)/4134/2021	DILU MONI BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE DEPTT.
22	WP(C)/4412/2021	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
23	WP(C)/6618/2021	NIRANJAN DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA B KUMAR MS D DUTTA	SC, EDU SC, BTC

24	WP(C)/7087/2021	RATNAWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MRS. P GOSWAMI MS N SAIKIA MR. S M T CHISTIE SC, SECONDARY EDU. DEPT., R-1,2,4 SC, FINANCE
25	WP(C)/7097/2021	GIRISH CHANDRA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
26	WP(C)/7119/2021	SYED ANISUR RAHAMAN AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A B DEY MR. S SUTRADHAR	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU SC, SSA
27	WP(C)/1684/2022	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
28	WP(C)/1934/2022	BHUBANESWAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MRS P RAI MR H BEZBARUA MR. S J SARMAH MR. U SARMA	SC, SEC. EDU. SC, AG MR. S K MEDHI SR, GA, ASSAM SC, FINANCE
29	WP(C)/2820/2022	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
30	WP(C)/3291/2022	SUKHENDRA BIKASH DEB ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR J MAHANTA	SC, ELEM. EDU SC, FINANCE SC, HEALTH
31	WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
32	WP(C)/5617/2022	RAJ KUMAR SAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, FINANCE
ORDERS				
33	WP(C)/6113/2016	RAJEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.M K NEOG MR.M K DUTTA	SC, ELEMENTARY EDUCATION SC, FINANCE
34	Review.Pet./46/2017 in WP(C)/ 3696/2013 (D/O)	MRS FARIDA AHMED Versus THE STATE OF ASSAM and 10 ORS	MR.A ALI MS.A MAHANTA MS.M KHATUN MR.K LAHAN	GA, ASSAM MR.P J MEDHI(R- 11) MR.B SINHA(R- 11) SC, SECONDARY EDUCATION SC, FINANCE
35	WP(C)/3422/2017	DR. CHANDRAMA GOSWAMI Versus GAUHATI UNIVERSITY and 6 ORS.	MS.S KEMPRAI MRJ CHUTIA	MR. S BORTHAKUR (R 5) MR. D GOGOI (R 5) MR. D GOGOI MR. J ABBAS MR. J ABBAS SC, G U MR.L P SHARMA
36	WP(C)/4610/2017	ANIL KR. GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR.M SARMA MS.I GOHAIN MR. R SARMA MR. K R PATGIRI MR. B GOGOI MS. P BARMAN MR.J A AHMED	MR. M MAHANTA MR. P K MUNIR SC, SECONDARY EDUCATION

37	Review.Pet./43/2018 with WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM Versus SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
38	Review.Pet./60/2018 with WP(C)/5032/2007(D/O)	THE STATE OF ASSAM AND ANR Versus SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
WITH				
39	Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE	MR. D SAIKIA (Sr. Adv.) (R-1) MR. T THAKURIA (R-1) MS U DAS (R-2) MS. A VERMA (R-2) MS. S KHANIKAR (R-2) MR. B GOGOI MR. N SARMA (R-1) MR. P NAYAK MR. A DEKAR-3
WITH				
40	Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE	MR. D SAIKIA (Sr. Adv. R- 3) (R-1) MS U DAS (R-2) MS. A VERMA (R-2) MS. R BARUAH (R-3) MS. S KHANIKAR (R-2) MR. K K DUTTA (R-3) MR. B GOGOI (R-5) MR. P NAYAK (R-5) MS. K DAS (R-1) MR. A DEKAR-5R-1
WITH				
41	Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE	MR. D SAIKIA (Sr. Adv., R- 3) (R-1) MS U DAS (R-2) MS. A VERMA (R-2) MR. B TALUKDAR (R-1) MS. S KHANIKAR (R-2) MR. B GOGOI (R-5) MR. N SARMA (R-3) MR. P NAYAK R-5 MS. S KONWAR (R-3) MR. A DEKA (R-5)
42	Review.Pet./147/2018 with WP(C)/4853/2013 (D/O) REV.PET 137/15(D/O)	SRI RAHIMUDDIN AHMED Versus GOBINDA CH. KALITA AND 3 ORS	MR. B J TALUKDAR MR. P TALUKDAR	SC, SEC. EDU.
43	Cont.Cas(C)/251/2020	PRANJIT BUJAR BARUAH AND 5 ORS. Versus PHANIDHAR JIDUNG	MR S CHOUDHURY MR E SHITIRI	MR. D SAIKIA MR S M T CHISTIE
44	Cont.Cas(C)/31/2021	SHOHIDUL ISLAM Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. A M BARBHUIYA MR. K KALITA MR. M R CHOUDHURY MS A BEGUM B. PATHAK S. M. ZINNA	MR. K GOGOI (R-2)
45	Review.Pet./117/2021 with WP(C)/2738/2010 (D/O), with OFFICE NOTE	STATE OF ASSAM Versus GITA RANI KALITA	MR. D SAIKIA MS K DAS	MR. R C SAIKIA
46	Cont.Cas(C)/350/2021	PANKAJ KUMAR Versus PHANINDRA JIDUNG AND ANR.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR. M R LASKAR MR. N J KHATANIAR
47	Cont.Cas(C)/387/2021	MADHU AGARWALLA Versus PHANINDRA JIDUNG and ANR.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-1) MR. P K BORAH (r-2) MR B KAUSHIK (r-2)
48	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	

49	Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	
50	I.A.(Civil)/2216/2022 with WP(C)/2238/2018 (D/O), with WP(C)/1688/2018 (D/O) in WP(C)/2238/2018	SATPAL SINGH CHAWLA Versus MINISTRY OF HOUSING AND URBAN AFFAIRS AND 6 ORS.	MR K DAS	ASSTT.S.G.I.
51	I.A.(Civil)/2868/2022 in CRP/139/2013 (D/O) in CRP/139/2013	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR. A K PURKAYASTHA	MS. R D MOZUMDAR
52	I.A.(Civil)/3092/2022 in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR S A BARBHUYAN	
WITH Cont.Cas(C)/59/2020		SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
WITH I.A.(Civil)/2509/2022 in Cont.Cas(C)/59/2020		SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
53	I.A.(Civil)/3160/2022 in WP(C)/4878/2022	MRIGEN BARMAN Versus PARISHMITA MISHRA AND 4 ORS	MR P BHARDWAJ	SC, BTC
WITH WP(C)/4878/2022		PARISHMITA MISHRA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN R L CHUTIA	MR. A CHAMUAH (R-3,4) MR P BHARDWAJ MS. J GAYAN (R-3,4) SC, BTC
54	I.A.(Civil)/3288/2022 CRP(IO) 14/2014 (Disposed) FIXED in CRP(IO)/14/2014	BIJOYANAND BORTHAKUR Versus ABHOYANANDA BORTHAKUR and 3 ORS	MS. P R MAHANTA MS. P R MAHANTA MR. S R GOGOI	MS. B SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./189/2023	ANANDA RABHA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
2	Bail Appln./197/2023 B/O	MD FARIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./199/2023	PARTHA PRATIM SARKAR @ PARTHA PARATIM SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./204/2023	JAKARIYA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
5	Bail Appln./205/2023	DEEPAK DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
6	Crl.Pet./270/2022 FIXED	PRANAB KUMAR SARKAR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
7	Crl.Rev.P./570/2022 WITH LCR 3 FILES	SUDHIR NATH BARMAN Versus THE UNION OF INDIA	MR. A LAL MS P TOKBIPI MR. M PANDIT	SC, C B I
8	Crl.Pet./1233/2022 WITH LCR 1 FILE, FIXED	FACEBOOK INDIA ONLINE SERVICES PRIVATE LTD. Versus THE STATE OF ASSAM AND ANR.	MR S KHOUND R SARMAH MR H K NATH	PP, ASSAM
9	Crl.Pet./1340/2022 FIXED	ALA UDDIN LASKAR @ LALA MIA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
10	Crl.Pet./12/2023	ABDUL KHAYER Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM

11	Crl.Rev.P./14/2023	MOHAMMAD SAMI ULLAH Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR D CHUTIA	PP, ASSAM
12	Crl.Rev.P./15/2023 B/O	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MR. R M DAS P. NAIDING	
13	Crl.Pet./34/2023	NARPAT SINGH NIRWAN Versus THE STATE OF ASSAM AND ANR	MR S DAS MS N BEGOM MR. H A SARKAR	PP, ASSAM
14	Crl.Pet./39/2023	BISWAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	N AHMED	PP, ASSAM
15	AB/136/2023	LOHIT GOGOI Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
16	AB/138/2023	MUNINDRA KONWAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
17	AB/139/2023	RATNA BASNET Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
18	AB/148/2023	MOHBUBUR RAHMAN@MONU AND 2 ORS Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
19	AB/151/2023	JITESH BANGJANG Versus THE STATE OF ASSAM	MR. A ROY	PP, ASSAM
20	AB/152/2023	DIBYADHAR PHUKON Versus THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA B. K. BORAH P. BORAH	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.Pet./282/2021 WITH LCR 4 FILES, FIXED	VIJAY KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MR D MAHANTA	MR. A K PURKAYASTHA (R-2) MR. M K MAJUMDAR (R-2) MR G D CHOUDHURY (R-2) MR. S SHARMA (R-2) PP, ASSAM
WITH				
22	Crl.Pet./383/2021	RAVI KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MRS J BEGUM MR D MAHANTA	PP, ASSAM
23	Tr.P.(Crl.)/22/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./76/2023 FIXED	RESHMA AHMED AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	
<u>BAIL HEARING</u>				
25	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
26	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
27	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM

28	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
29	AB/2937/2022 FIXED	IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
30	AB/3082/2022 FIXED	AYESHA SULTANA CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
31	AB/3186/2022 FIXED	MD. SAHED ALI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
32	AB/3215/2022 FIXED	REZZAK ALI Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
33	AB/3322/2022 FIXED	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
34	AB/3477/2022 FIXED	MD. FIRUJ ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
35	AB/3558/2022 FIXED	SUMAN DEY AND ANR Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
36	AB/3609/2022 FIXED	SHOHIDUR @ SAHIDUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
37	AB/3682/2022 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
38	AB/3690/2022 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
39	AB/3716/2022 FIXED	SRI ASHOK SEAL Versus THE STATE OF ASSAM	MR. A K BARUAH MR. N MAHAJAN MR A DAS	PP, ASSAM
40	AB/3851/2022 FIXED	MD. MRIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
41	AB/72/2023 FIXED	ANIRBAN MITRA@SONU Versus THE STATE OF ASSAM	MR. K C ROY MR. A KHAN	MR. N MAHAJAN (R-2) PP, ASSAM

ORDERS

42	Crl.A./119/2021 WITH LCR 3 FILES, FIXED	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY	PP, ASSAM SC, CUSTOMS
	WITH I.A.(Crl.)/272/2021 in Crl.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
43	Crl.L.P./37/2022 WITH LCR 2 FILES, FIXED in Crl.A./4017/2022	NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AWAL MR. B HUSSAIN MR. N AHMED MR R A AHMED	PP, ASSAM
	WITH Crl.A./4017/2022 (Filing Number)	NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS. B	MR. A AWAL	

44	I.A.(CrI.)/475/2022 AB 2387/2021(D/O) in AB/2387/2021	THE STATE OF ASSAM AND ANR. Versus POONAM THAKUR AND ANR		MR. B BHAGAWATI MR. R PHUKAN
45	CrI.Rev.P./527/2022 WITH LCR 2 FILES, FIXED	TRAILOKYA KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	PP, ASSAM
46	CrI.Rev.P./571/2022 FIXED	SHAHANOR TALUKDAR Versus JULHASH TALUKDAR	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	
47	CrI.Pet./613/2022 FIXED	BIJIT KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K MEDHI MR. S K TALUKDAR MR. A B T HAQUE	PP, ASSAM
48	I.A.(CrI.)/800/2022 in CrI.Rev.P./10561/2022	CHANDRA KONWAR Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A ALAM MD. R ALI MR. M ALAM	PP, ASSAM
	WITH CrI.Rev.P./10561/2022 (Filing Number)	CHANDRA KONWAR Versus THE STATE OF ASSAM AND ANR B	MR. A ALAM	
	WITH I.A.(CrI.)/26/2023	CHANDRA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. A ALAM	PP, ASSAM
49	CrI.Pet./1210/2022 FIXED	SULZAR HUSSAIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
50	CrI.Pet./1242/2022 FIXED	SALMAN AHMED Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
HEARING				
51	CrI.Pet./765/2019 WITH LCR 3 FILES, FIXED	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM
52	CrI.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023

